(घ) ग्रब तक दिये गये उन ग्रनुदानों का क्या ब्यौरा है?

वैदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह) : (क) भारत में 6 मैक्स मूलर भवन हैं। ये दिल्ली, कलकत्ता, मद्रास, राउरकेला, बंगलौर ग्रौर हैदराबाद में स्थिति हैं। पूना में भारतीय जर्मन ग्रध्ययन संस्था (इंडियन इन्स्टीच्यट ग्राफ जर्मन स्टडीज) भी है।

- (ख) उपर्युक्त संस्थाएं जर्मन गणतंत्र संघ के गेटे इन्स्टीच्यूट आफ म्यूनिख की शाखाएं हैं। इन संगठनों का उद्देश्य भारत और जर्मन गणतंत्र संघ के बीच सांस्कृतिक संबंधों को बढ़ाना है और इसके लिये ये यहां के लोगों को जर्मन भाषा सिखाते हैं और सांस्कृतिक कार्यकर्मों का आयोजन करते हैं।
- (ग) कोई अनुदान नहीं दिया गयाहै।
 - (घ) प्रश्न नहीं उठता।

12.13 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED SERIOUS FOOD SITUATION IN GUJARAT

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:

"Reported serious food situation in Gujarat arising out of inadequate supply of foodgrains by the Centre".

The Minister of Food and Agriculture (Shri C. Subramaniam): The production of foodgrains in Gujarat during 1963-64 has been quite satisfactory. Against the production of 24.02 lakh tonnes in 1961-62 and 22-94

Importance

lakh tonnes in 1962-63, the production of foodgrains in 1963-64 was 25:24 lakh tonnes, or 2.3 lakh tonnes more as compared to the previous year. The supply of foodgrains from other States through trade channels, however, declined owing to certain restrictions imposed by those States. Keeping that in view the Government of India stepped up the supply of wheat and rice to Gujarat from Central stocks. During the 11 months, January to November, 1964, 4:18 tonnes of wheat was supplied Gujarat from Central stocks against 1:05 lakhs tonnes last year. During the same tonnes of rice was supplied as against 74,000 tonnes supplied in 1963. For December, 49,000 tonnes of wheat was originally allotted Gujarat, but keeping in view difficulties of Gujarat their quota wheat has been enhanced by 10,000 tonnes. Similarly. additional tonnes of rice has been allotted to Gujarat. Since then, yesterday, I have allotted another 5,000 tonnes of wheat and 5,000 tonnes of rice.

Action has also been taken arrange supply of coarse grains from other States. The Government Rajasthan have already agreed release 3,000 tonnes of gram and 1,000 tonnes of jowar. They have promised that after the market arrivals improve. they will make available some suitable additional quantity of coarse grains also to Gujarat. Similarly, some sizable quantity of jowar will become available from Madhya the next month or so.

A close watch on the supplies of foodgrains to Gujarat is maintained. During 1965 also, large quantities of wheat and rice will be supplied from Central stocks and supplies of coarse grains will be arranged from the principal coarse grain-producing States.

Shri S. M. Banerjee: May I know whether the attention of the Minister has been drawn to the letter sent to the Prime Minister by Shri Indulal Yajnik saying that he would go on hunger-strike from 25th of this month, because the prices prevailing in Gujarat, specially in Ahmedabad and other places, are much more than the prices of even coarse grains elsewhere and if so, what steps Government contemplate to take to see that the distribution machinery is properly geared up there and the prices do not touch the highest level, as is happening now?

Shri C. Subramaniam: As far as we are concerned, we are stepping up the supply of wheat and rice and also we are trying to get coarse grains supplied from other States, wherever they are available. I am sure the Gujarat Government will take all possible steps to see that these quantities are distributed in the proper manner to keep the prices down.

Shri Nambiar (Tiruchirapalli): May I know whether it is a fact that the price of edible oils in Gujarat has gone so high that it never happened in the history of that State and a lot of stocks of edible oil which were there have been made to go underground...

Mr. Speaker. The calling attention notice is about foodgrains and not edible oils.

Shri Nambiar: The letter of Mr. Yajnik to the Prime Minister refers to this also.

Mr. Speaker: That is a different thing. We are confining ourselves to the calling attention notice.

Shri Nambiar: If the Minister is aware of it, he may be in a position to give an answer.

Mr. Speaker: We cannot get out of the question.

Shri Hari Vishnu Kamath hangabad): On a point of order, Sir. In the Prevention of Food Adulteration Bill which was passed by the

House, I believe the word 'food' has been defined so as to include 'drink' may include So, foodgrains edible oils as well.

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Mr. Speaker: That definition does not apply to the calling attention notice

Shri Nambiar: I bow to your ruling, Sir. May I know whether it is a fact that there is so much scarcity of rice in Gujarat, that there are long queues there and it has created a law-andorder situation there?

Shri C. Subramaniam: In Gujarat, this is the harvest season for rice. The Government of Gujarat have evolved procurement а Because of that, I am told, the entire rice has gone underground and that has created some difficulties there. I am told the position has recently improved.

श्री मौर्य (ग्रलीगढ): क्या यह सत्य है कि ग जरात में खाद्य की समस्या इतनी भयंकर हो गई है कि वहां के लोग मरे हुए जानवर का मांस तक खाने लग गए हैं ?

Shri C. Subramaniam: I am not aware of that.

श्री यशपाल सिंह (केराना) : क्या यह सही है कि चावल पर जो दस पैसे बढाए गए हैं, उस का पता ग्राज तक पालियामेंट को नहीं हम्रा, जब कि गुजरात के मुनाफ़ाखोर इस बात को एक महीने पहले से जानते थे भौर उन्होंने इसी बहाने दस रुपये मन ज्यादा मनाफाखोरी की है ?

Shri C. Subramaniam: No. Sir; this has nothing to do with that increase.

श्री काशीराम गुप्त (ग्रलवर) : सरकार जो कुछ प्रबन्ध कर रही है, वह शहरों तक ही महदूद है। क्या मंत्री महोदय को जानकारी है कि गजरात के गांवों में उन से भी ज्यादा भृखमरी है और वहां के लोगों को किसी भाव पर अनाज नहीं मिल रहा है ?

Shri C. Subramaniam: Distribution to the extent possible is being arrang5909

[Shri C. Subramaniam]

ed in the rural areas also wherever there is distress. I am sure, with the quantities available now, the Gujarat Government will take care to make it available in the distress areas.

Shri Maurya: On a point of order, Sir. I am sure the hon. Minister could not understand the language of my question.

Mr. Speaker: He has very well understood it and a reply to that has also been given.

श्री मौर्य : मैं ग्राप की जानकारी के लिए बतादं कि मैं ने खुद देखा है। यह ग़लत-बयानी है।

ग्रध्यक्ष महोदय : माननीय सदस्य ने देखा होगा ग्रीर वह ठीक भी होंगे, लेकिन इस वक्त जो इन्फ़ार्मेशन मिनिस्टर साहब के पास है, वह उन्होंने दे दी है। इस में कोई झगड़ा पैदा नहीं होता । ग्रगर माननीय सदस्य मुझे लिखे कि मैंने देखा है, तो मैं मिनिस्टर साहब को लिख्गा । श्री हिम्मत सिंहजी।

श्री बागड़ी (हिसार): ग्रध्यक्ष महोदय.

अध्यक्ष महोवय : मैंने दूसरे माननीय सदस्य को बलाया है।

Shri Himmatsinhji (Kutch): This year's crop of bajra and other coarse grains has gone out of the State, as a result of which all these hardships have been caused to the people. Has the attention of the Minister drawn to the serious situation which is likely to arise there?

Shri C. Subramaniam: I do not know about the movement of coarse grains out of Gujarat because Gujarat also, if I remember right, have imposed a ban on the movement of coarse grains out of that State. But I am aware of the difficult situation in Gujarat and that is why I am making all arrangements to make available from the central stocks as much of rice and wheat as possible.

Attention to

Matters of Urgent Public Importance

Shri Narendra Singh Mahida (Anand): The Government of Gujarat has introduced a system levy and the Government is receiving this levy in a voluntary way. But I learn that because of the levy on rice and other products the amount is not being paid in cash immediately. May I know what advice has this Government given to the State Government in this matter?

Shri C. Subramaniam: I would like to have notice. I am not aware of that.

Shri P. H. Bheel (Dohad): Sir. know what steps the Government have taken to create a buffer-stock of jowar, bajra, maize and rice in order to avoid starvation of poor people in the State of Gujarat?

Shri C. Subramaniam: 1 think I mentioned all the steps which I have taken, and I do not think I can add to the information which I already given.

Shri P. H. Bheel: The poor people there are not getting anything.

Mr. Speaker: That may be right. He may pass on the information.

श्री तन सिंह (बाड्मेर) : गुजरात सरकार ने सर्वेक्षण के ग्राधार पर कितने ग्रन्न की मांग की है और केन्द्रीय सरकार ने कितने ग्रंश तक उसकी प्रति की है ?

Shri C. Subramaniam: As far as wheat and rice is concerned, I think the supply position from the central stocks is satisfactory. The main difficulty is with regard to coarse grains and the Central Government does not possess any stock of coarse grains. It will have to come from the neighbouring States. That is why I have taken up the matter with the Rajasthan Government and Madhya Pradesh Government, and I am trying to 5911 Re: Calling AGRAHAYANA 30, 1886 (SAKA) Suspension of 5912
Attention Notice Member

move as much of coarse grains as possible from Madhya Pradesh and Rajasthan.

Shri Ranga (Chittoor): Sir, his question was different. He wanted to know how much has been asked by the Government of Gujarat and how much has been supplied by the Union Government

Shri C. Subramaniam: I gave the figures. As far as wheat is concerned 40,000 tons was the original allotment. 10,000 tons more have been given and another 5000 tons I allotted yesterday. Therefore, it comes to 55,000 tons.

Mr. Speaker: How much has been asked by that Government?

Shri C. Subramaniam: The Gujarat Government do not want more of wheat and rice. They want coarse grains. There is no quantity indicated, because however much is available they are prepared to take up.

श्री बागड़ी: मेरा एक व्यवस्था का प्रश्न है। मैं चाहता हूं कि मंत्री महोदय से कहा जाये कि जो प्रश्न किया जाये उसका वह पूरा उत्तर दें। जब पूरा उत्तर नहीं दिया जाता है तो ग्राप को हमारी हिफाजत करनी चाहिये श्रीर श्राप ही कर सकते हैं। श्रभी एक माननीय सदस्य ने पूछा कि गुजरात सरकार ने केन्द्रीय सरकार से कितने श्रम्न की मांग की थी श्रीर केन्द्रीय सरकार ने किस हद तक उसकी पूर्ति की है, उसका जवाब श्रभी तक नहीं श्राया है। कम है, ज्यादा है, इस तरह का श्रगर श्रमिष्वत जवाब दे दिया जाता है तो उससे कठिनाई पैदा होती है। बहुत श्रहम प्रश्न किया गया था लेकन उसका . . .

श्रष्यक्ष महोदय : जो जवाव नहीं दिया गया था, वह मैंने पूछ लिया है ।

12.25 hrs.

RE: CALLING ATTENTION NOTICE (Query)

Shri Dinen Bhattacharya (Seram-1959(Ai) LSD-4.

pore): Sir, I have got a submission. Last Friday I gave a Calling Attention Notice.

Mr. Speaker: Order, order; I ame not going to answer that now.

Shri Dinen Bhattacharya: My submission is this. I want to know what problems or what issues are of national importance or of urgent importance. The train service was dislocated for nine hours at Howrah. But my Calling Attention Notice has not been admitted.

Mr. Speaker: Order, order. The hon. Member may resume his seat. I cannot allow a discussion in that manner.

Shri Dinen Bhattacharya: I am not entering into any discussion. I am only pointing that there is a lock-out and 10.000 workers are out of employment.

Mr. Speaker: Order, order. Will the leader of his Group ask him to resume his seat?

An Hon, Member: There is no leader.

Shri Dinen Bhattacharya: There is strike at TELCO. Two groups of the INTUC are quarrelling and the workers are suffering.

Mr. Speaker: If he is not prepared to resume his seat.....

Shri Dinen Bhattacharya: I always obey you, Sir.

Mr. Speaker: Then he should resume his seat and not behave in that manner. That is very objectionable.

12.26 hrs.

SUSPENSION OF MEMBER (Dr. Ram Manohar Lohia)

डा॰ राम मनोहर लोहिया (फरुखाबाद): अध्यक्ष महोदय, . . .

प्रध्यक्ष महोदय : नहीं साहब, इस तरह से कुछ नहीं हो सकता है।

डा० राम मनोहर लोहिया: मैं तब मजबूर हो जाता हूं सब नियमों को देखते हुए यह कहर्ने